


3. O.A. No. 060/00532/14

Kishore Kumar Srivastva Vs. U.O.I. & Others

02.07.2014

Present: Mr. Rohit Seth, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant seeks permission to withdraw the O.A., with liberty to file it afresh with better particulars.
2. Ordered accordingly.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

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